

(v) A number of schemes like Science and Engineering Research Council are being operated for supporting research in inter disciplinary areas.

(vi) New scientific departments/organisations such as, Department of Environment, Ocean Development, New Energy Sources, National Biotechnology Board, etc., have been set up and some of these are in high technology areas.

(vii) A S&T Entrepreneurship Board has been established and scientists, engineers and technologists are being encouraged to set up their own enterprises.

(viii) There is a provision for temporary placement of scientists and technologists under the scheme of Scientists Pool. A provision has also been made for creation of supernumerary posts.

(ix) Delegations of enhanced administrative and financial powers have been made to scientific institutions to improve working conditions of scientists.

Family circumstances of Shri Birsu Munda

391. SHRI MUKHTIAR SINGH MALIK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the 'Blitz' of 14th December, 1985 to the effect that Shri Birsu Munda, the forgotten hero in Bihar, his family working as maid servant there and his sister is starving; and

(b) whether Government propose to help to alleviate his family from humiliation, suffering and starvation?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) The Government have not received any application for financial assistance from Smt. Kuddi Munda and the grand-daughters of late Shri Birsu Munda who are stated to be his closest living relatives. However, the Government of Bihar have been requested to furnish us the full details of the case and appropriate action will be taken on receipt of information from the State Government.

Sanction of special grants to J&K by the Planning Commission

392. SHRI GHULAM RASOOL KAR: Will the PRIME MINISTER be pleased to state whether in view of the acute shortage of energy and power in the State of Jammu and Kashmir and the water resources available there the Planning Commission propose to sanction special grants to the State so that the work in various projects pending for want of adequate grants is started?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND FOOD AND CIVIL SUPPLIES (SHRI AJIT PANJA): No proposal is under consideration in the Planning Commission to sanction special grants to Jammu and Kashmir for taking up power projects.

The State is faced with shortage of peaking power and energy. The approved 7th Plan envisages additions of 76 MW as follows:

Name of Scheme	Capacity	Year of Commissioning
	(MW)	
Karnah (H)	2x1	1987-88
Upper Sindh Stage-II (H)	2x35	1988-89 1989-90
Salal (H)	2x2	1986-87

The State would also be able to avail of 105 MW of Power from the Central Sector Salal H.E. Project (3x115 MW) scheduled to be commissioned in 1986-87.

With the above additions the power position is expected to improve by 1989-90.

Installation of 2x20 MW Diesel Generating Sets to tide over immediate power shortage in winter months is under consideration.